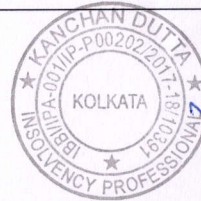


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**DAMANI INFRACON PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT**  
**KOLKATA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Damani Infracon Private Limited</b> PAN – AAFCM1138F CIN - U70200WB2007PTC113899
2	Address of the registered office	P-32, Kasba Industrial Estate, Phase-I D D House, 1 <sup>st</sup> Floor, Kolkata - 700107, West Bengal, India.
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Poly Park, Dhulagori, Howrah, West Bengal-711302
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by e-mailing at damani.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing at damani.cirp@gmail.com
10	Last date for receipt of expression of interest	22 <sup>nd</sup> December, 2023
11	Date of issue of provisional list of prospective resolution applicants	1 <sup>st</sup> January, 2024
12	Last date for submission of objections to provisional list	6 <sup>th</sup> January, 2024
13	Date of issue of final list of prospective resolution applicants	16 <sup>th</sup> January, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21 <sup>st</sup> January, 2024
15	Last date for submission of resolution plans	20 <sup>th</sup> February, 2024
16	Process email id to submit Expression of Interest	damani.cirp@gmail.com



**Kanchan Dutta**

Interim Resolution Professional  
Damani Infracon Private Limited (Under CIRP)  
IP Reg. No.: IBBI/PA-001/IP-P00202/2017-18/10391  
AFA Valid till: 12.11.2024

**Registered Address:**  
Chatterjee International Centre, 14th Floor; Flat No-13A,  
33A, J.L. Nehru Road, Kolkata - 700071, West Bengal.  
Email-kanchan@kgrs.in

**Correspondence Address:**  
Chatterjee International Centre, 17th Floor; Flat No-13A,  
33A, J.L. Nehru Road, Kolkata - 700071, West Bengal.  
Email-damani.cirp@gmail.com

**Place: Kolkata**  
**Date: 02.12.2023**

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR DAMANI INFRACON PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT KOLKATA</b>	
<b>(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</b>	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>DAMANI INFRACON PRIVATE LIMITED</b> PAN -AAFCM1138F CIN - U70200WB2007PTC113899
2. Address of the registered office	P-32, Kasba Industrial Estate, Phase-I D D House, 1st Floor, Kolkata - 700107, West Bengal, India.
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Poly Park, Dhulagori, Howrah, West Bengal - 711302
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Nil
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16. Process email id to submit Expression of Interest	damani.crp@gmail.com
<p><b>Kanchan Dutta</b> Interim Resolution Professional DamaniInfracon Private Limited (Under CIRP) IP Reg. No.: IBBI/PA-001/IP-P00202/2017-18/10391 AFA Valid till: 12.11.2024 <b>Registered Address:</b> Chatterjee International Centre, 14th Floor; Flat No-13A, 33A, J.L. Nehru Road, Kolkata - 700071, West Bengal. Email-kanchan@kgrs.in <b>Correspondence Address:</b> Chatterjee International Centre, 17th Floor; Flat No-13A, 33A, J.L. Nehru Road, Kolkata - 700071, West Bengal. Email-damani.crp@gmail.com</p>	
<p><b>Place: Kolkata</b> <b>Date: 02.12.2023</b></p>	

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR DAMANI INFRACON PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT KOLKATA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	DAMANI INFRACON PRIVATE LIMITED PAN -AAF0M1138F CIN - U70200WB2007PTC113699
2. Address of the registered office	P-32, Kasba Industrial Estate, Phase-I D D House, 1st Floor, Kolkata - 700107, West Bengal, India.
3. URL of website	Not Available
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16. Process email id to submit Expression of Interest	damani.crp@gmail.com
<p style="text-align: right;"><b>Kanchan Dutta</b> Interim Resolution Professional Damani Infracon Private Limited (Under CIRP) IP Reg. No.: IBB11PA-001/IP-P00202/2017-18/10391 AFA Valid till: 12.11.2024</p> <p style="text-align: right;"><b>Registered Address:</b> Chatterjee International Centre, 14th Floor; Flat No-13A, 33A, J.L. Nehru Road, Kolkata - 700071, West Bengal. Email-kanchan@kigs.in</p> <p style="text-align: right;"><b>Correspondence Address:</b> Chatterjee International Centre, 17th Floor; Flat No-13A, 33A, J.L. Nehru Road, Kolkata - 700071, West Bengal. Email-damani.crp@gmail.com</p>	
<p>Place: Kolkata Date: 02.12.2023</p>	